GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3216
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PUBLIC PRIVATE/FOREIGN AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the public/private/foreign airlines operating in the country along with their percentage share in the country's aviation sector, airline-wise;
- (b) the revenue earned and expenditure incurred by the Government owned /private airlines during each of the last three years and the current year, airline-wise; and
- (c) the steps taken/being taken by the Government to improve the financial condition of the public sector airlines?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): The market share of public and private scheduled domestic airlines for October, 2012 is as follows:

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Air India(Dom) - 20.8 percent

Jet Airways - 18.1 percent

JetLite - 6.6 percent

Indigo - 27.8 percent

Go Air - 7.6 percent

Spicejet - 19.1 percent

Mantra - 0.0 percent
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The market share of foreign airlines operating in India for the year 2011-12 is enclosed at Annexure-I.

- (b): The revenue earned and the expenditure incurred by the Government owned/private airlines during each of the last three years and the current year, airline-wise is enclosed at Annexure-II.
- (c): The steps taken/being taken by the Government to improve the financial condition of the public sector airlines (Air India) are following:-
- (i) Complete route rationalization of erstwhile Air India and Indian Airlines routes and elimination of route network involving parallel operations
- (ii) Rationalization of certain loss making routes
- (iii) Induction of brand new aircrafts on several domestic & international routes to increase passengers appeal
- (iv) Phasing out of old fleet and consequential reduction in maintenance cost
- (v) Return of leased aircrafts at the end of their tenure or prematurely
- (vi) Freezing of employment in non-operational areas
- (vii) Redeployment of staff to cut in-fructuous expenditure
- (viii) Phasing out of ageing fleet including B747-400 having high operational cost
- (ix) Relocation of Executive Directors/India Based officers from abroad back to India

- (x) Closure of overseas offline offices at certain locations
- (xi) Dismantling of the Frankfurt hub and establishment of a hub at Delhi resulting in substantial saving due to restructuring of routes
- (xii) Establishment of Integrated Operations Control Centres
- (xiii) Signing of the Financial Restructuring Plan with the lenders resulting in savings in interest costs and moratorium on repayment of Loans
- (xiv) Approval of a Turn Around Plan and a Financial Restructuring Plan for Air India by the Government which envisage infusion of additional equity by the Government, cost reduction and improved operational performance and
- (xv) Close monitoring of the company's performance by an Oversight Committee by the Government.